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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3032/2023 & CM APPL. 11791/2023

CT NARESH KUMAR

.....Petitioner

Through: Mr. Ajit Kakkar and Mr. Tejas Bhonge, Advocates.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Vijay Joshi, CGSC with Mr. Shubham Chaturvedi, Advocate.

Mr. Ajay Pal, Law Officer CRPF, Insp. Athurv, CRPF, Mr. Ramniwas Yadav,

CRPF.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 18.09.2025

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C. HARI SHANKAR, J.

- 1. Mr. Ajit Kakkar, learned Counsel for the petitioner submits that his client seeks to withdraw the present writ petition.
- **2.** The petition is accordingly dismissed as withdrawn. Pending application stands disposed of.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

SEPTEMBER 18, 2025/pa